# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3647 TO BE ANSWERED ON 08.08.2022

### **MIGRANT LABOURERS IN DELHI**

#### **3647. SHRI PARVESH SAHIB SINGH VERMA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has data/figures on number of migrant labourers/workers living in Delhi and if so, the details thereof;
- (b)whether the Government is taking any steps for the welfare of migrant workers in Delhi and India and if so, the details thereof; and
- (c)whether the Government is working towards portability of social security schemes for migrant workers across India and if so, the details thereof?

#### ANSWER

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a): The total number of Migrant Labourers/Workers living in Delhi are 20,29,489 as per Census 2011.

In order to safeguard the interests of the migrant workers, (b)& (c): the Central Government had enacted the Inter-state Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and the Working Conditions (OSH) Code. The OSH Code provides for decent working conditions, minimum wages. grievance redressal mechanisms, protection from abuse and exploitation, enhancement of skills and social security to all categories of workers including migrant workers. Migrant workers are engaged in various occupations. Government of India has launched several social security and welfare schemes for workers including migrant workers. Some of the prominent schemes are as follows;

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Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) launched in 2015 provide for life & disability cover due to natural or accidental death. Pradhan Mantri Shram Yogi Man Dhan Pension Scheme (PM-SYM) launched in 2019 provides for old age social security in the form of monthly pension. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) launched in 2018 provides Rs.5 lakh health coverage for secondary and tertiary health benefits to those migrant workers who are covered as eligible beneficiaries as per deprivation and occupation criteria. PM-SVANidhi Scheme facilitates collateral free working capital loan of upto Rs.10,000/- for one-year tenure to street vendors. Pradhan Mantri Awas Yojana caters to the housing needs of all eligible beneficiaries. During Covid – 19 pandemic period since March, 2020, Union Government has taken several additional measures for the benefit of workers, such as; creation of 39.51 lakh new job opportunities by crediting Rs.2583 crores in EPF accounts under Atmanirbhar Bharat Rozgar Yojana (ABRY), benefits of Rs.2567 crores to retain 38.91 lakh low wage employees under Pradhan Mantri Garib Kalyan Yojana (PMGKY), financial assistance of Rs.7413 crore to **Building & other Construction Workers (BOCW), unemployment benefit** under Atal Beemit Vyakti Kalyan Yojana (ABVKY), Pradhan Mantri Garib Kalyan Rojgar Abhiyan (PMGKRA) generating 50.78 crore mandays with Rs.39,293 crores, free food grain of 5 kg per person per month to all Targeted Public Distribution System (TPDS) beneficiaries and special training programme under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) Scheme as a part of Garib Kalyan Rojgar Abhiyaan (GKRA) in the districts having high concentration of returnee migrants. One Nation one Ration Card Scheme has facilitated portability of provisions of ration through PDS shops across the country for the migrant workers and their families. Ministry of Labour & Employment has launched eSHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. It has been made available to the States/UTs for registration of unorganised workers including migrant workers. The main objective of the e-SHRAM portal is to create a national database of unorganised workers seeded with Aadhaar. It shall also facilitate delivery of Social Security and welfare Schemes to such workers. The portal also aims to facilitate portability of benefits of welfare schemes to the migrant workers. As on 02.08.2022, more than 28.05 crore unorganised workers have been registered on this portal.

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